

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-25/2003/6160/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri B.K. Chetri,  
Special Judge, CBI, Assam,  
Addl. CBI Court No.1,  
Chandmari, Guwahati.

Dated Guwahati the <sup>16</sup> 4 July, 2023.

Sub: **Casual Leave and Restricted Holiday.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/535/E, dtd. 30.06.2023,

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.07.2023, 10.07.2023, 11.07.2023, 12.07.2023 and Restricted holiday on 13.07.2023, along with station leave permission for the same period**, has been granted.

The learned Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati and in his absence, the learned Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati will remain in charge of your Court & Office.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE).**

**Memo NO.HC.VII-25/203/6161-6162-6163/A. dated , 04-07-2023**

Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati.
3. The Project Manager, Gauhati High Court

**JT. REGISTRAR (VIGILANCE).**

Rdo